

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 2235/98

New Delhi this the 17th day of November 1998

Hon'ble Shri N. Sahu, Member (A)

1. Shri Brijender Kumar  
S/o late Shri Rattan Lal  
C/o Shri Bhajan Lal  
H. No. 2/3 Vill. & P.O. Taura,  
Th. Naha Distt. Gurgaon  
(Haryana)
2. Smt. Khajani  
W/o late Shri Rattan Lal  
C/o Sh. Bhajan Lal  
H. No. 2/3 Vill. & P.O. Taura  
Tehr. Naha, Distt. Gurgaon  
(Haryana)

....Applicants

(BY Advocate: Shri Surinder Singh).

Versus

1. Union of India- through  
The Secretary (R)  
Cabinet Secretariat,  
Central Secretariat,  
New Delhi- 110 001
2. The Director General of Security,  
Office of Director, SSB,  
East Block-V  
R.K. Puram, New Delhi- 110 066.

....Respondents

(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri N. Sahu, Member (A)

Learned counsel for the applicant Shri Surinder Singh seeks permission to withdraw this O.A. Permission is granted. The O.A. is dismissed as withdrawn.

*N. Sahu*  
(N. SAHU)  
Member (A)

cc.